

title : Introduction of the Compulsory Voting Bill, 2009.

SHRI JAI PRAKASH AGARWAL (NORTH EAST DELHI): Madam, I beg to move for leave to introduce a Bill to provide for compulsory voting by the electorate in the country and for matters connected therewith.

MADAM SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for compulsory voting by the electorate in the country and for matters connected therewith."

The motion was adopted.

SHRI JAI PRAKASH AGARWAL : I introduce** the Bill.
